

**Financial Assistance to Orissa under
Rashtriya Mahila Kosh**

2908. SHRI RAHASBIHARI BARIK:
Will the Minister of HUMAN
RESOURCE DEVELOPMENT be
pleased to refer to answer to Unstarred
Question 1197, given in the Rajya Sabha
on 5th March, 1999 and state:

(a) the funds allocated by Government to
NGOs under Micro-projects for development
of tribes functioning in Orissa; and

(b) the details of activities undertaken by
these NGOs in the State and the number of
persons benefited?

THE MINISTER OF STATE OF THE
DEPARTMENT OF YOUTH AFFAIRS
AND SPORTS AND THE
DEPARTMENT OF WOMEN AND CHILD
DEVELOPMENT OF THE MINISTRY OF
HUMAN RESOURCE DEVELOPMENT
(SUSHREE UMA BHARTI): (a) and (b)
Information is being collected and will be
laid on the Table of the House.

**केन्द्रीय विद्यालयों में समाजोपयोगी उत्पादक कार्य
(एस0 यू0 पी0 डब्ल्यू शिक्षक**

2909. श्री गया सिंह :

श्री गोविन्दराम मिरी :

क्या मानव संसाधन विकास मंत्री यह बताने की
कृपा करेंगे कि :

(क) केन्द्रीय विद्यालयों में समाजोपयोगी उत्पादक
कार्य शिक्षकों के पद-सृजन के लिए निर्धारित वर्तमान
मानदण्ड क्या हैं ,

(ख) क्या यह सच है कि दिल्ली तथा लखनऊ
सम्भाग के कुछ केन्द्रीय विद्यालयों में समाजोपयोगी
उत्पादक कार्य शिक्षकों के पद पर अन्य विषयों के
प्रशिक्षित शिक्षक और/या स्नातकोत्तर शिक्षक कार्य कर
रहे हैं,

(ग) यदि हां, तो 1 मार्च, 1999 की स्थिति के
अनुसार ऐसे शिक्षकों का विषय, पद, कार्यारम्भ की
तिथि तथा प्रत्येक मामले में औचित्यवार ब्यौरा क्या हैं,

(घ) क्या वर्ष 1990 -1998 के बीच भी इन पदों पर
अन्य विषयों के अध्यापकों ने कार्य किया हैं, और

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं ?

**मानव संसाधन विकास मंत्री (डा0 मुरली मनोहर
जोशी) :** (क) से (ङ) सूचना एकत्र की जा रही हैं और
सभा पटल पर रख दी जाएगी ।

**Allotment of Contract for dry cleaning of
blankets**

2910. SHRI NAGENDRA NATH
OJHA: Will the Minister of RAILWAYS
be pleased to state:

(a) whether the Ministry has received
complaints from Members of Parliament
regarding allotment of contract by Delhi
division for washing and disinfecting of
Linen and dry cleaning of blanket etc. to M/s
Laundrais; and

(b) if so, what action has been taken
thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI RAM
NAIK): (a) Yes Sir.

(b) A contract for mechanised laundry was
awarded to M/s Laundrais as per the
prescribed procedure of the tendering system.
One of the parties who did not get the
contract has filed a case in the Hon'ble High
Court of Delhi and the case is subjudice.

**New Rail line from Bhanupalli-Bilaspur-
Beri**

2911. SHRIMATI CHANDRESH
KUMARI: Will the Minister of
RAILWAYS be pleased to state:

(a) whether the Railways have taken
some initiatives at their own for
construction of new Bhanupalli-Bilaspur-
Beri rail line;

(b) if so, the details thereof with
present status, including target fixed for
completion; and

(c) if not, the reasons therefor?